

## RAJYA SABHA

*Monday, the 19<sup>th</sup> April, 2010/29<sup>th</sup> Chaitra, 1932 (Saka)*

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

### MEMBER SWORN

SHRI KHEKIHO ZHIMOMI (Nagaland)

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### ORAL ANSWERS TO QUESTIONS

श्री एस. एस. अहलुवालिया (झारखंड) : सर, आज पॉवर मिनिस्ट्री पर चर्चा होनी है और सुबह का क्वेश्चन भी पॉवर पर है, लेकिन चारों तरफ अँधेरा हो रहा है।

MR. CHAIRMAN: All right. ...*(Interruptions)*...

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): Sir, sometimes I have to prove that I am the Power Minister. That is the reason. ...*(Interruptions)*...

SHRI BALBIR PUNJ (Orissa) : You appear to be powerless today. ...*(Interruptions)*...

MR. CHAIRMAN: Ahluwalia Saheb, let us take the Questions. ...*(Interruptions)*...

SHRI S.S. AHLUWALIA: You must prove it through the magic wand. ...*(Interruptions)*...

MR. CHAIRMAN: Question No. 321.

### Wind farms in Gujarat

\*321. DR. K. MALAISAMY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that Gujarat Government is planning to set up wind farms to reach a target of 4000 MW and if so, the present status thereof; and

(b) whether there has been a similar move by other States and if so, the details thereof, State-wise?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH) : (a) and (b) A Statement is laid on the Table of the House.

***Statement***

(a) Yes, Sir. The Gujarat Government has planned to reach a target of 4000 MW of wind power capacity in the State in the coming years.

The State has a potential of around 10,600 MW of wind power. As on 31.3.2010, wind power capacity of 1860 MW has been set up. For the year 2010-11, a target of 500 MW has been set by the Gujarat Government, for which the requisite potential sites have been identified and the State transmission utility is geared up for the required power evacuation from the proposed windfarms.

(b) The wind potential States have planned installation of wind power projects during 2010-11. The total expected wind power installation in the country during 2010-11 is around 2,760 MW. State-wise break-up in major wind potential States is given in Statement-I.

***Statement-I***

*Expected Wind Power Installations In Major Wind  
Potential States During 2010-11*

States	Capacity (MW)
Andhra Pradesh	250
Gujarat	500
Karnataka	715
Kerala	20
Madhya Pradesh	30
Maharashtra	300
Rajasthan	300
Tamil Nadu	645
TOTAL	2760

DR. K. MALAISAMY: Sir, it is conceded from the reply of the hon. Minister for Power on earlier occasions that the country is in dearth of power. Despite several sources of power generation, the country is in shortage of power. That is conceded. If that be the case, I think, the alternative sources

have to be found out. That is a must. In such a situation, as a student of Management, I am to remind that any single problem will have more than one solution. If a solution is to be found out, I mean, one must have various alternatives. In such a situation, my first supplementary is...

MR. CHAIRMAN: Please adhere to the question.

DR. K. MALAISAMY: In such a situation I would like to know from the hon. Minister whether the Government is serious about renewable energy or wind mill energy or other alternative sources of power generation. If that be the case, what are all the measures taken and whether they are adequate and effective?

DR. FAROOQ ABDULLAH: Sir, first of all, I would like to congratulate his State of Tamil Nadu for being one of the top most States in the wind generation. At the same time, I would also like to inform this House that the total plan was, 11,000 MW of power to be generated by the Eleventh Plan. But, because of the global slowdown, it had to be brought down to 9,000 MW. But, we assure that we will be able to make up this deficit. What we have done is, we had earlier one type of subsidy that we used to give, which is now changed to generation based. We find that will bring new players. The hon. Member's first part of the question is on Gujarat State. Now, I would like to inform you that Gujarat is one of the States that is going at a rapid rate in developing this wind energy. They had an international meeting in which 13 top players of the world came, who are now already signing MoUs with them. We hope that their target of 4,000 MW to be generated will be completed by the end of the Eleventh Plan.

In other States also we have done a lot of studies through C-WET which is also headquartered in Chennai. They have had a large study done. In 650 locations in the country they did their study. Out of which, 216 locations they found suitable and 38 are in Gujarat. When we gave generation-based incentive, I would like to place facts before hon. Members here. As far as how to get on rapidly with this is concerned, the Centre gave 80 percent depreciation—10 years' tax holiday on income generated from power projects, concessional customs duties on import of specified components, and excise duty exemption on manufacture of wind electricity generators and parts thereof. This was the thing that was given as depreciation. Then we added what is called generation-based incentive to get more people to come into. We found that this is doing very well. Many of these people who are generating wind mills here wanted that the earlier incentive should continue till the Eleventh Plan was

over. So, we gave them the options—whether they want to stay with the earlier benefit of depreciation or they would like to go into the new generation-based incentive. We hope, we will be able to achieve the results that the country wants to see from wind. We hope, we will be able to do a lot more. I am sure, we will be able to achieve that.

MR. CHAIRMAN: Now, the second supplementary. Please stick to the question.

DR. K. MALAISAMY: The Minister has mentioned about Tamil Nadu. I am provoked to ask about Tamil Nadu. As far as the people coming from Tamil Nadu is concerned, they are undergoing the greatest strain on account of power cuts. 2-3 hours power cut is in existence in Tamil Nadu.

Coming to the question, in Tamil Nadu, the potentiality of wind power generation is about 645 MWs a year, as told by the Minister in his reply.

DR. FAROOQ ABDULLAH: 645 MW is the target for 2010-11. Otherwise, the potential in Tamil Nadu is 5,530 MW and installed capacity is 4,907 MW.

DR. K. MALAISAMY: Out of the total potentiality available in Tamil Nadu, how much has been exploited?

DR. FAROOQ ABDULLAH: I have told you already that already the installed capacity which is there is 4,907 MW and the target for this year, 2010-11, is 645 MW.

**श्री रामदास अग्रवाल :** सभापति महोदय, गैर पारम्परिक विद्युत उत्पादन में जो भी प्रयास किए जा रहे हैं, वे सराहनीय हैं। मैं मंत्री जी से यह प्रश्न पूछना चाहता हूँ, गुजरात गवर्नमेंट ने इन स्रोतों से 4000 मेगावाट पावर उत्पन्न करना तय किया है, लेकिन मुझे यह भी जानकारी मिली है कि इसके लिए गुजरात सरकार प्रति यूनिट 16 रुपये देगी। मैं मंत्री जी से यह जानना चाहता हूँ कि जब 16 रुपये प्रति यूनिट पर पावर परचेज की जाएगी, उसके बाद कंज्यूमर चाहे इंडस्ट्री हो या होम एप्लीकेशंस हों, उनसे हम क्या रेल चार्ज करेंगे? यदि सेंट्रल गवर्नमेंट अथवा स्टेट गवर्नमेंट इसमें कुछ सब्सिडी दे रही है, तो आगे के लिए उन्होंने क्या प्रावधान किए हैं, ताकि पावर की यह जो इंडस्ट्री लगने वाली है, इसको बाद में जाकर रास्ते में कहीं टूटना, भटकना या बर्बाद होना न पड़े?

**डा. फारूख अब्दुल्ला :** सर, इनका सवाल है कि गुजरात गवर्नमेंट ने इसका रेट 16 रुपए रखा है और यह रेट बहुत ज्यादा है। आपके कहने का मकसद यही है कि यह लोगों पर भारी पड़ेगा, लेकिन रेट क्या होना चाहिए, यह फैसला स्टेट गवर्नमेंट, electricity board के साथ बैठक कर करती है। इस बारे में बात करने के लिए अब हम स्टेट गवर्नमेंट के पास जाने वाले हैं और हमारी यही कोशिश रहेगी कि power generation में हम लोगों को इस तरीके से काम करना चाहिए कि लोगों पर बोझ न पड़े। इसके लिए हमें कोई-न-कोई तरीका ढूँढना पड़ेगा कि हम उनको इस

मुद्दे पर लाएँ ताकि आज जो बिजली पैदा की जाती है उसका ज्यादा-से-ज्यादा लोग इस्तेमाल कर सकें। इस प्रकार, हम उनसे बात करेंगे और इसके लिए कोई रास्ता निकालेंगे कि हमें ऐसी क्या सुविधाएं करनी पड़ेंगी कि इसका रेट कॉमन आदमी पर कम पड़े।

**श्री रामदास अग्रवाल :** सर, ...(व्यवधान)...

**श्री सभापति :** नहीं, सिर्फ एक सवाल। प्लीज ...(व्यवधान)...

**श्री रामदास अग्रवाल :** महोदय, उन्होंने मेरे जिस सवाल का जवाब दिया, उसमें मैंने यह पूछा है कि ऐसे power stations जो आज तक लग चुके हैं, उनकी cost 16-17 रुपए आती है ...(व्यवधान)... उन्होंने अब तक क्या प्रावधान किया है ...(व्यवधान)... या नहीं किया है और आगे यह क्या करेंगे, मैं यह जानना चाहता हूँ ...(व्यवधान)...

**डा. फारुख अब्दुल्ला :** यह wind energy का नहीं है। ...(व्यवधान)... यह wind energy का नहीं है। ...(व्यवधान)... Wind energy पर...(व्यवधान)...

MR. CHAIRMAN: We cannot have a discussion on it...(Interruptions)...

**डा. फारुख अब्दुल्ला :** सर, wind energy पर रेट 3.56 रुपए है। Solar energy पर करीब 16 रुपए तय किया गया है, मगर solar energy का सवाल अलग है। Wind energy पर 3 रुपए 56 पैसे का रेट रखा गया है।

**श्री सत्यव्रत चतुर्वेदी :** सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह पूछना चाहता हूँ कि देश में हवा से बिजली पैदा करने की जितनी क्षमता उपलब्ध है उसको देखते हुए और यहां के मौसम को देखते हुए बहुत से private entrepreneurs ने इस मामले में पहले प्रोजेक्ट्स बनाए। इसमें यह हुआ है कि उन्होंने जो बिजली उत्पादन की, उसे उन्हें राज्य के electricity board को बेचनी पड़ती है। एक जानकारी के अनुसार, private entrepreneurs द्वारा राज्य electricity boards को जितनी बिजली बेची गई, उसकी पेमेंट उनको कई वर्षों तक नहीं मिली जिसके कारण बहुत से प्रोजेक्ट्स फेल हो गए और जो नए प्रोजेक्ट्स लगने वाले थे, उनमें entrepreneurs इसी कारण discouraged हुए।

मैं माननीय मंत्री जी से यह जानना चाहता हूँ कि क्या आपने इस बात की जांच कराकर देखा है कि private entrepreneurs द्वारा लगाए गए ऐसे कितने प्रोजेक्ट्स हैं, जो इस कारण से फेल हुए कि राज्य बिजली बोर्ड्स ने उनको समय पर पैसे की पेमेंट नहीं की? इस समस्या को सुलझाने के लिए क्या आपने राज्य बिजली बोर्ड्स के साथ या राज्यों के बिजली मंत्रियों के साथ मिल कर कोई पहल की है? यदि हां, तो उस संबंध में क्या निर्णय हुए हैं, कृपया बताने का कष्ट करें।

**डा. फारुख अब्दुल्ला :** सर, ये प्रोजेक्ट्स लगते हैं, उन्हें basically स्टेट्स लगाती हैं और उन्हें ही यह बिजली खरीदनी पड़ती है। हमारे पास कोई भी ऐसी बात नहीं आई है कि कहीं पर non payment हुई हो। अगर माननीय सदस्य के पास ऐसी कोई बात आई हो तो उसे हमारे सामने लाएँ, हम उसका हल निकालने की कोशिश करेंगे।

**श्री सत्यव्रत चतुर्वेदी :** सभापति महोदय, मैंने केवल इतना ही कहा कि क्या आपने इस बात की कोई जांच-पड़ताल की है कि ऐसे प्रोजेक्ट्स कितने हैं ...(व्यवधान)...

**श्री सभापति :** इन्होंने आपको जवाब दे दिया है।

**डा. फारूख अब्दुल्ला :** मैं आपसे यह कहना चाहता हूँ कि जब हमारे पास कोई प्रॉब्लम ही नहीं आई है तो हम जाँच-पड़ताल किसकी करें? पहले यह हमारे पास आए तब तो हम उसकी जाँच-पड़ताल करें। मैं इनसे गुजारिश करता हूँ जिन्होंने इनके पास यह बात रखी है, अगर यह उसे हमारी मिनिस्ट्री में भेजेंगे तो हम उसी वक्त यह देखेंगे कि उसकी पेमेंट नहीं हो पाने की क्या वजह है।

SHRI Y.P. TRIVEDI: Sir, the hon. Minister is talking about alternative sources of energy. Wind power is one source of energy, solar power is another source of energy and some people are trying to get energy from tidal waves. Will the hon. Minister tell us whether wind power is cheaper or solar power is cheaper?

DR. FAROOQ ABDULLAH: Sir, according to the figures that we have, solar power is definitely expensive whereas wind power is cheaper because solar power costs Rs.17 to Rs.18 per unit whereas wind energy costs Rs.3.56 per unit. So, solar power is expensive. At the same time, as far as the other question regarding tidal wave is concerned, up to this time no study has been done.

But now, the Ministry is looking into one of the projects to see whether this tidal wave can also be utilized in our country and that is being studied. We are also looking into that tidal wave that you have mentioned.

#### **Disposal of electronic waste**

\*322. SHRI ISHWAR SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government is aware that the electronic waste generated due to discarded computers, mobile phones and other electronic gadgets is directly affecting the environment;

(b) if so, the facts thereof;

(c) whether the electronic waste generated due to discarded items will double or triple in the next few years if immediate steps are not taken to recycle this waste; and

(d) if so, the facts and details thereof and the corrective steps Government proposes to take to address the situation?